

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2827
TO BE ANSWERED ON 20TH MARCH, 2018**

INCREASE OF MEDICAL SEATS IN ANDHRA PRADESH

2827. SHRI T.G. VENKATESH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that the Medical Council of India is proposing to increase the seats in the existing medical colleges in Andhra Pradesh following the bifurcation of the State and fulfil the promise made in the A.P. Reorganisation Act; and

(b) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(ASHWINI KUMAR CHOUBEY)**

(a) & (b): The Central Government with the consultation of Medical Council of India (MCI) has granted permission to increase 477 Post Graduate seats (Broad & Super Specialty Course) and 50 MBBS seats in the existing Medical Colleges in Andhra Pradesh from 2014-15 onwards. However, it is for Medical Colleges to apply to the Central Government for increase of seats under Section 10A of Indian Medical Council Act & Regulations framed thereunder.

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